ANNEXURE – 7

Nameofthecorporatedebtor: SANWARIYAJI BUSINESS VENTURE PRIVATE LIMITED (A company under CIRP)

DateofcommencementofCIRP:23.12.2021;

List of Creditors as on 02.05.2022 List of Operational Creditors (Government Dues)

(Amount in₹)

| Sl. No. | Detailsofclaimant | | Detailsofcla imreceived | | Detailsofclaimadmitted | | | Amount of Au | Amount of | Amounto fclaimun | | Remarks, if any | |
|------------|--------------------|----------------|----------------------------|----------|-------------------------------|---|------------------------|--|-----------|---|----------------------|-----------------|---|
| | Departme | Govern ment | | Amount | Amount ofclaimad mitted | Nature ofclai m | Whether related party? | %ofvoting shareinCo C,if applicable | | anymut ualdues, thatma ybe set- off | derverifi ca-tion | notadmitt ed | |
| 1 | CGST Department | | | 91042594 | 91042594 | Order of the Pr. Comm. CGST, Jaipur | NO | 0.00 | 0.00 | 0.00 | 0.00 | | Provisional ly admitted as per clarificatio n |
| 2 | | | | | | | | | | | | | |
| | TOTAL | | | 91042594 | 91042594 | | | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | |